NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 12/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER : TCP/46/ (IB)/2017 PETITION NUMBER : ZEE ENTERTAINMENT ENTERPRISES LTD NAME OF THE PETITIONER(S) : TANJARA TRADING PVT LTD NAME OF THE RESPONDENT(S) **UNDER SECTION** : 433(e) (f) DESIGNATION **SIGNATURE** S.No. NAME (IN CAPITAL) REPRESENTATION BY WHOM S-DIWAKAR K. Gaivar Kumar

ORDER

Shri S Diwakar, counsel for petitioner present. Shri K Gaurav Kumar, PCS representing the respondent present. Both the counsel stated that the matter has been settled between the parties. In this connection, they have filed a joint memo of compromise, countersigned by both the counsel, mentioning the payment schedule and details of the post-dated cheques. The memo is taken on record. Both the counsel prayed to close the matter. In view of the compromise arrived at between the parties, the matter is closed.

K Anantha Padmanabha Swamy Member (Judicial)

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